



सत्यमेव जयते

सुधीर गुप्ता

SUDHIR GUPTA

सचिव / Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,

(पुराना मिन्टो रोड), नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg,

(Old Minto Road) New Delhi-110002

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E-mail : secretary@traai.gov.in

D.O. No.: 10-6/2016-BB&PA

Date: 24th May, 2017

Dear *Smt. Sundararajan*

DoT, vide its letter No. 7-1/2016-AS-IV dated 5th April, 2017, has referred back the Authority's recommendations dated 21.10.2016 on "Violation of the provisions of License agreements and the Standards of Quality of Service of Basic Telephone Service (Wireline) and Cellular Mobile Telephone Service Regulations, 2009 by M/s Bharti Airtel Limited" to provide its reconsidered opinion in the light of comments/ observations of the DoT.

2. The Authority, after due deliberations has finalized its response which is enclosed herewith. In keeping with practice, a copy of this letter, along with the Authority's response, is being placed on the website of the Authority (www.traai.gov.in).

3. This letter issues with the approval of the Authority.

Encl.: as above

with regards,

Yours sincerely,

Sudhir Gupta
(Sudhir Gupta)

To,

Smt. Aruna Sundararajan,

Secretary, Department of Telecommunications,

Sanchar Bhawan, 20, Ashoka Road,

New Delhi-110001